

Retirement age of Bank Employees

2691. SHRI T.R. BAALU :
SHRI K.S. RAO :

Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have recently decided to raise the retirement age of bank employees from 58 to 60 years as in the case of the Central Government employees;

(b) if so, the details thereof;

(c) whether the aforesaid decision would also be applicable to the employees of the Reserve Bank of India, Public Sector Undertakings and other financial institutions etc; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (d) In pursuance of a decision taken by the Central Government, instructions have been issued to Public Sector Banks, Reserve Bank of India and other Public Sector Financial Institutions advising them to amend their Rules/Regulations so that their employees retire from service on the afternoon of the last day of the month in which they attain the age of 60 years provided that the officers/employees whose date of birth falls on the 1st of the month, shall retire from the service on the afternoon of the last day of the preceding month on attaining the age of 60 years as in the case of the Central Government employees. The guidelines further stipulate that no extension shall be given to any officer/employee beyond 60 years of age. The Department of Public Enterprises have also advised the Chief Executives of all the Central Public Sector Enterprises to raise the age of retirement from 58 years to 60 years.

Development of Tourism in Assam

2692. SHRI A.F. GOLAM OSMANI : Will the Minister of TOURISM be pleased to state :

(a) whether the Assam Government has submitted some tourism projects to the Union Government for approval;

(b) if so, the details thereof and the action taken thereon so far, project-wise;

(c) the allocation made by the Union Government to the State, project-wise;

(d) whether Jatinga Valley in Assam is famous for bird immigration is also proposed to be taken up for development; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA) : (a) to (c) In 97-98, the Government of Assam submitted 13 projects for central financial assistance. Out of these, the

Ministry of Tourism sanctioned 12 projects, amounting to Rs. 288.88 lakhs as per details given in the Statement enclosed.

(d) and (e) Development of tourist centres is primarily the responsibility of the State Government. No proposal for development of Jatinga Valley has been submitted by the State Government.

Statement**Projects/Schemes sanctioned during 1997-98 to Assam**

Sl.No.	Name of the Projects	Amount Sanctioned
1.	Tourist resort cum water sports centre at Kaliabhornora (Kaziranga area)	36.00
2.	Upgradation of Tourist Lodge at Tejpur	15.00
3.	Yatri Niwas at Barpeta Pilgrim centre.	18.00
4.	Development of Tourist amenities at Picnic Spot at Chandrapur Guwahati	17.50
5.	Eco-tourism Resort at Lumsung (Tea Garden Resort)	40.00
6.	Yatri Niwas at Bhuban Hills, Silcher	18.00
7.	Tourist Lodge at Bokakhat	25.00
8.	Development of Tourist facilities at Rhino land at Jakhlabanda	20.00
9.	Tourist Lodge at Bhalukpong Assam	15.73
10.	Yatri Niwas at Batadrava, Assam	40.00
11.	Tourist Lodge at Mangaldoi, Assam	36.65
12.	Fairs and Festivals	
	(i) Tea and Tourism Festival	2.00
	(ii) Bihu Festival	3.00
	(iii) Bhramaputra Festival	2.00
Total		288.88